

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.

No.HHC/GAZ/14-53/74-V-

Dated Shimla, the 17th May, 2014.

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadres of District Judges/Additional District Judges are hereby ordered with immediate effect:-

1. Shri A.C.Dogra, Registrar General, High Court of Himachal Pradesh, Shimla is transferred and posted as District and Sessions Judge, Shimla.
2. The Services of Shri C.B.Barowalia, Director, H.P. Judicial Academy are placed at the disposal of Hon'ble the Chief Justice.
3. The Services of Shri K.S.Chandel, Registrar (Judicial & Judges Branch) are placed at the disposal of the State Government for being posted as the President, District Consumer Forum, Shimla.
4. Shri C.L.Kochhar, District and Sessions Judge, Hamirpur is transferred and posted as District and Sessions Judge, Una.
5. The service of Shri Rajan Gupta, Presiding Officer, Labour Court/Industrial Tribunal, Kangra at Dharamshala, on being recalled, are further placed at the disposal of the State Government for being posted as the President, District Consumer Forum, Kangra at Dharamshala.
6. Shri Rakesh Kainthla, President, District Consumer Forum, Dharamshala on being recalled is transferred and posted as Director, H.P. Judicial Academy, Shimla.
7. The services of Shri J.K. Sharma, President, District Consumer Forum, Shimla on being recalled are further placed at the disposal of the State Government for being posted as the Presiding Officer, Labour Court/Industrial Tribunal, Kangra at Dharamshala.
8. Shri Rattan Singh, District and Sessions Judge, Una is transferred and posted as District and Sessions Judge, Hamirpur.
9. The services of Shri Yashwant Singh, Joint Director, H.P. Judicial Academy (on placement as District and Sessions Judge) are placed at the disposal of Hon'ble the Chief Justice.
10. The service of Dr. Baldev Singh, Additional District and Sessions Judge (on placement as District and Sessions Judge) are placed at the disposal of Hon'ble the Chief Justice.
11. Shri Rajinder Kumar, Special Secretary (Law) to the Government of H.P. Shimla on being recalled is transferred and posted as Additional District and Sessions Judge, Sirmaur at Nahan.
12. Shri Bahadur Singh, Additional District and Sessions Judge, Sirmaur at Nahan is transferred and posted as Additional District and Sessions Judge (I), Shimla.

Note:- Shri A.C.Dogra, Registrar General will hand over the charge to Shri Sushil Kukreja, Registrar (Rules) and Shri K.S.Chandel, Registrar (Judicial and Judges Branch) to Shri Arvind Malhotra, Registrar (Vigilance) and other transferee Judicial Officers to the Judicial Officer(s) available in the station.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-V-

Dated: 17.5.2014.

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Additional Chief Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Administration)/ Registrar(Rules) /Registrar (Judicial/ Registrar(Vigilance)/ CPC OSD-Protocol, High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
6. Member Secretary, Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officers (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.

18. The Secretary to the Registrar General/ /Registrar (Administration)/ Registrar (Rules) /Registrar (Judicial/ Registrar (Vigilance)/High Court of Himachal Pradesh, Shimla.
19. The District Treasury Officer/, Shimla, Dharamshala, Una, Hamirpur, Sirmaur in H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office order No.HHC/Admn.1 (18)/78-XII- Loose-836-41, dated 8.01.2014.
23. Guard file.

Registrar (Rules).